

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Mentioning
52/241-242/ND/2021**

**IN THE MATTER OF:
Sachin Upadhaya**

...APPLICANT

Vs.

M/s. Pine and Peak Developers Ltd.

...RESPONDENT

Section

Under Section 241-242

**Order delivered on 04.03.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

**:Mr. Arun Saxena, Mr. Saral
Sharma, Advocates.**

For the Respondent

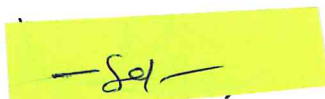
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ORDER

CORRECTION OF DATE OF ORDER

Heard the submissions made by the Learned Counsel for the Applicant/Petitioner.

Matter No. 52/241-242/ND/2021, the date of delivery of the order may be read as 24.02.2021. Rest of the contents of the order unchanged.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Meenu)